

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/657/(IB)/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|--|------------------------|---------------------|
| | | REPRESENTATION BY WHOM | |
| 1. | Preeti S. Dasu for Rajagopal + Raghunathan Lawyers | Counsel for Peti | Preeti Rajagopal |

ORDER

Counsels for both the parties are present. Counsel for the Respondent filed the counter and the same is placed on record; copy of which is given to the other side.

Matter is posted for arguments. Put up on 23.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk